

17

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.56/BB/ 2017	-	Admission	Rule-6 of IB.	Universal Services Vs Ocwen Financial Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **Raghuram
Gadambi**
9900039859

Petitioner

2. **SATY. P. JOHN**
SPJ Legal

Advocate for Respondent

Counsel for petitioner is present. M/s. SPJ Legal has filed vakalat for respondent.

For filing objections, list it on 09.10.2017.

MEMBER (J)

MEMBER (T)